

FREE CCP/ U/R 22
CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH
OF C.A.T. (PROCEDURE) RULES

O.A.Nos.141 and 143 of 1995

Wednesday, this the 5th day of July, 1995.

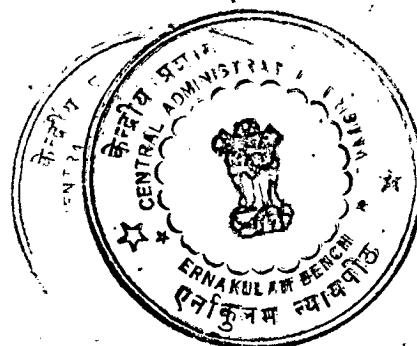
CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

O.A.141/95

1. KS Radhesan,
Telecom Technical Assistant,
Telephone Exchange, Narakkal.
2. AM Surendran,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Telex Out Door, Ermakulam.
3. Mercy George,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Pulse Code Modulation Repair Centre and Workshop,
Panampilly Nagar, Kochi.
4. PN Sankara Moorthy,
Telecom Technical Assistant,
Telephone Exchange,
Kalamassery.
5. AK Sethulekshmi Kunjamma,
Telecom Technical Assistant,
Telephone Exchange,
Palarivattom.
6. KV Pushpa,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
External East,
Panampilly Nagar.P.O., Kochi.
7. PC Girija Devi,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Telephone Exchange, Palarivattom.
8. K Renukadevi,
Telecom Technical Assistant,
Telephone Exchange, Palarivattom.
9. IV Antony,
Telecom Technical Assistant,
Telex Exchange, Aluva.



- Applicants

10. OA Bharathan,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Telex Out Door, Ernakulam.
11. AK Balan,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Phones External,
Kalamassery.
12. KV Vijayan,
Telecom Technical Assistant,
Telephone Exchange, Kalamassery.
13. CK Narendran,
Telecom Technical Assistant,
Cochin Radio, Kochi-9.
14. TM Abdul Majeed,
Telecom Technical Assistant,
O/o the Sub Divisional Engineer,
Strouger Installation,
Ernakulam.
15. CC Premi,
Telecom Technical Assistant,
Telephone Exchange,
Kolenchery.
16. PP Ramakrishnan,
Telecom Technical Assistant,
Telephone Exchange,
Kottappady, Kothamangalam.

- Applicants

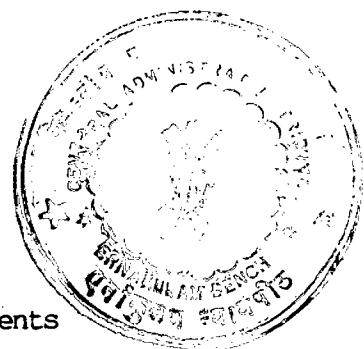
By Advocate M/s P Santhoshkumar & TA Rajan

Vs

1. Union of India represented by
the Secretary,
Ministry of Communications,
New Delhi.
2. The Director General Telecommunication,
Ministry of Telecommunication,
New Delhi.
3. The Chief General Manager,
Telecommunication, Kerala Circle,
Thiruvananthapuram.

- Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government
Standing Counsel



O.A.143/95

1. PP Kuriyachan,
Telecom Technical Assistant,
Telephone Exchange, Chengamanad.
2. Paul Stephen,
Telecom Technical Assistant,
Group Exchange, Kalady.
3. PO Varghese,
Telecom Technical Assistant,
Group Exchange, Kalady.
4. KA Ajithakumari,
Telecom Technical Assistant,
O/o the Telex Out Door,
Chittoor Road, Ernakulam.
5. KK Nakulan,
Telecom Technical Assistant,
Telephone Exchange, Kalady.
6. PC Soosa,
Telecom Technical Assistant,
Telephone Exchange, Angamaly.
7. AA Syamala,
Telecom Technical Assistant,
Telephone Exchange,
Kizhakkambalam.

- Applicants

By Advocate M/s P Santhoshkumar & TA Rajan

vs

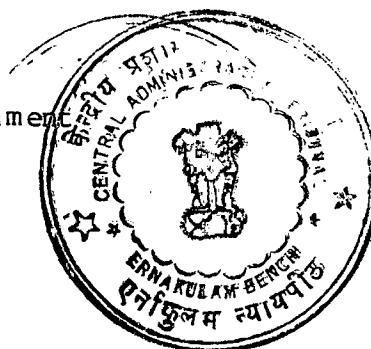
1. Union of India represented by
the Secretary,
Ministry of Communications,
New Delhi.
2. The Director General Telecommunication,
Telecommunication Department,
New Delhi.
3. The Chief General Manager,
Telecommunications,
Kerala Circle,
Thiruvananthapuram.

- Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government
Standing Counsel

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER



Applicants are Telecom Technical Assistants(TTAs for short).

They pray that they may be permitted to appear for the qualifying

screening test for the post of Junior Telecom Officers (JTOs for short). Learned counsel for respondents submits that applicants have been permitted to appear for the qualifying screening examination by virtue of the interim orders of the Tribunal dated 27.1.1995, and that the impugned order A5 has since been replaced by R3, which grants the relief prayed for. Learned counsel for applicants agrees with this submission. Accordingly we dismiss both these applications, since no further orders are required to be passed by us. No costs.

Dated, the 5th July, 1995.

SD/-
P SURYAPRAKASAM
JUDICIAL MEMBER

SD/-
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

trs/67

CERTIFIED TRUE COPY
Date 6.7.95

Deputy Registrar



List of Annexures

Annexure-45: True copy of the communication No.12-1/94-DE dated 25-1-1995 of the Director(DE&V) Directorate of Telecom Departmental Examination Section, Dak Bhavan, Parliament Street, New Delhi.(2nd respondent).

Annexure-R3 (A): True copy of order No.12-1/94-DE, dated 27-1-95 issued by the Second Respondent to all Chief General Manager, Telecom Circles and others.

